

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:7248
ANSWERED ON:21.05.2012
EMPLOYMENT TO DIFFERENTLY ABLED PERSONS
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of differently abled workers who are employed in various industries as organised, unorganised and contract labour;
- (b) the steps being taken by the Government to provide incentives to small, medium and large enterprises to employ such workers in the country; and
- (c) the extent to which these incentives help in providing jobs to the said workers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) Reliable estimates on differently abled persons are obtained through surveys conducted by National Sample Survey Office. Last such survey was conducted during July-December 2002. According to this, the number of differently abled persons working as per usual activity status by industry including organized, unorganized and contract labour estimated is given below:

(in million)

Industry Sector	Differently abled Persons
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Primary	3.15
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Secondary	0.93
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Tertiary	1.50
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(b) A Scheme of Incentive to the Private Sector for providing employment to differently abled persons was launched with effect from 01.04.2008. Under this Scheme, the Government of India provides the employer's contribution for Employees' Provident Fund (EPF) and Employees' State Insurance (ESI) for 3 years, for employees with disabilities employed in the private sector on or after 01.04.2008, with a monthly salary upto Rs.25,000.

(c) Under the scheme, 332 (up to 31.12.2011) and 920 (upto March, 2012) differently abled persons have been covered by Employees' Provident Fund Organization (EPFO) and Employees' State Insurance Corporation (ESIC) respectively.